

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1419
ANSWERED ON:03.12.2012
ROAD SAFETY ISSUES
Jeyadural Shri S. R.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has constituted an Expert Committee to study diverse safety issues to reduce the menace of road accidents and if so, the details thereof;
- (b) whether the suggestions and demands made by the Road Safety Forum have been lying pending for a long time if so, the details thereof along with the reasons therefor;
- (c) whether the Expert Committee has held meetings with the Road Safety Forum to examine all issues related to safety and displacement of poor people and if so, the details thereof, and if not, the reasons therefor;
- (d) whether many road contractors have demanded that the Expert Committee be disbanded; and
- (e) if so, the reasons therefor and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS ((SHRI SARVEY SATHYANARAYANA)

- (a) Presently there is no Expert Committee to study diverse safety issues to reduce road accidents. However, as per the deliberations in the 12th meeting of the National Road Safety Council, held on 25th March 2011 the Ministry formed five separate working groups on four E's of Road Safety viz.
 - (i) Education
 - (ii) Enforcement
 - (iii) Engineering (roads as well as vehicles) and
 - (iv) emergency care to deliberate in detail and submit their recommendations on short term and long term measures for immediate implementation so as to curb road accident in the country. NRSC in its 13th meeting held on 29th February 2012, deliberated on the recommendations of all the five working groups. A synthesis report containing all the major recommendations of five Working Groups has been uploaded on the Ministry's website. In addition, a Committee set up under the Chairmanship of Shri S. Sundar, former Secretary of Ministry of Surface Transport, has recommended creation of a National Road Safety and Traffic Management Board through an Act of Parliament. A bill for creation of National Road Safety and Traffic Management Board was accordingly introduced in Lok Sabha on 4.5.2010 which was later referred to Parliamentary Standing Committee for examination. The Committee has submitted its recommendations on 21.7.2010. The Government has examined the recommendations of the Committee and initiated necessary process to incorporate certain amendments in the bill in line with the recommendations of the Committee for consideration of the Parliament.
- (b) No Sir. The Road Safety Forum has from time to time given suggestions on Road Safety. Wherever possible, actions have been initiated on those suggestions.
- (c) to (e) Does not arise in view of (a) above.